

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 210
(IB)-1126(ND)2020

IN THE MATTER OF:

Trans Asian Shipping Services Private Limited ... **Applicant/Petitioner**

Vs.

Blue Bird Logistics Private Limited ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

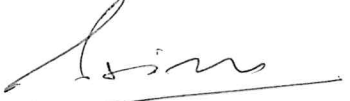
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Akshay Srivastava and Adv. Keshvi Thapar, for Operational Creditor

ORDER

Renotify this case on 13.09.2021


(T.S. SINGH)
COURT OFFICER